

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 213/2002
in
OA 978/2001

New Delhi, this the 22nd day of May, 2002

Hon'ble Dr. A. Vedavalli, Member (J)
Hon'ble Shri Govindan S. Tamai, Member (A)

Constable Hawa Singh
R/o Q.No.D-131, MCD Colony
New Usman Pur
Delhi.

...Petitioner

(By Advocate Shri Sachin Chauhan)

V E R S U S

1. N.S.Randhawa
Addl. Commissioner of Police
Police Control Room
Sarai Rohilla
Delhi.

2. Dr. P.S.Bhushan
Addl. Dy. Commissioner of Police
Police Control Room
Sarai Rohilla
Delhi.

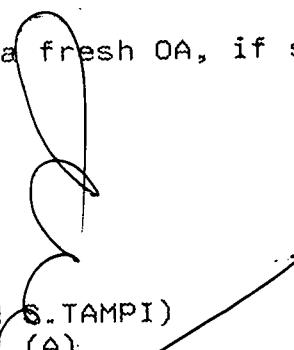
...Respondents

O R D E R (ORAL)

BY HON'BLE DR. A. VEDAVALLI,

After hearing Shri Sachin Chauhan, 1d. counsel for the petitioner for some time, he sought permission to withdraw this CP with liberty to file a fresh OA.

2. Permission granted. CP 213/2002 is dismissed as withdrawn with liberty to the applicant to file a fresh OA, if so advised, in accordance with law.


A. Vedavalli

(DR. A. VEDAVALLI)
MEMBER (J)

(GOVINDAN S. TAMAI)
MEMBER (A)

/vksn/